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**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**


C.P. No. 12/13-14/NCLT/AHM/2018

Coram: **Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 28.02.2018**

Name of the Company: Columbia Global Ltd.

Section of the Companies Act: Section 13 and 14 of the Companies Act, 2013

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	PRASHANT PATEL	ADVOCATE	PETITIONER	
2.				

ORDER

Learned Advocate Mr. Prashant Patel present for Petitioner.

No representation received from the statutory authorities and no objections received from creditors.

The petitioner has complied with the order dated 31.01.2018.

Heard arguments of learned Counsel for Petitioner.

Order reserved.


**MANORAMA KUMARI
MEMBER JUDICIAL**

Dated this the 28th day of February, 2018.